

F. No. J-11014/1/2024-Judicial (2)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 28<sup>th</sup> February, 2024

**ORDER**

With reference to this Department's Order No. J-11014/6/2020-Judicial dated 31.03.2021, the President is pleased to extend the term of **Shri R. Rajesh Vivekananthan**, Deputy Solicitor General of India for High Court of Madras at Chennai, for a further period of three years or until further orders, whichever is earlier.

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(Jaspal Singh Dhanju)  
Deputy Legal Adviser (Judicial)

**Copy (through email) to :-**

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary / All Additional Secretaries in main secretariat of Department of Legal Affairs.
3. Shri AR. L. Sundaresan, Addl. SGI, High Court of Madras (PB) at Chennai.
4. Shri R. Rajesh Vivekananthan, Deputy SGI, High Court of Madras at Chennai.
5. The In-charge, Branch Secretariat Chennai.
6. The Registrar, High Court of Madras (PB) at Chennai.
7. The Cash (LA) Section for payment of retainerhip fee to Shri R. Rajesh Vivekananthan, Deputy SGI beyond 31.03.2024 for a further period of three years or until further orders, whichever is earlier.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office/Spare copies.

*K. Gaurva*  
28.02.2024

(Kumar Gaurva)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in

F. No. J-11014/6/2020-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
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Shastri Bhawan, New Delhi,  
Dated 31<sup>st</sup> March, 2021

**ORDER**

The President is pleased to engage Shri R. Rajesh Vivekananthan, Advocate as Assistant Solicitor General of India for the High Court of Madras (PB) at Chennai, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:


**HIGH COURT OF MADRAS (PB), AT CHENNAI**  
**ASSISTANT SOLICITOR GENERAL OF INDIA**

Name of Advocate (Shri)	Contact details	Enrl. No.
R. Rajesh Vivekananthan	Residence: No. 5, Ganapathy Street, LIC Colony Extension, Pammal, Chennai-600075. Mobile: 9840260631 Email: rajesh_vivekananthan@yahoo.co.in	MS/1304/1998

2. Consequent upon above engagement of Shri R. Rajesh Vivekananthan, Advocate as Assistant Solicitor General of India, his name occurring in this Department's Order No. J-11017/11/2020-Judicial dated 21.01.2021 in Table 'A' for 'High Court of Madras (PB) at Chennai' under heading 'Senior Panel Counsel' at serial number 12, stands deleted.

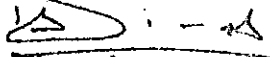
3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

  
(R. S. Verma)  
Additional Secretary

Copy to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
- All Assistant Solicitors General of India in various High Courts.
- Registrar, High Court of Madras (PB) at Chennai.
- In-charge, Branch Secretariat, Chennai.
- Shri R. Rajesh Vivekananthan, Asst. SGI as above.
- The Cash (LA) Section, w. r. t. payment of retainerhip fee to the above Asst. SGI w.e.f. the date of this order.
- The Pay & Account Office, Department of Legal Affairs, New Delhi.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section'.
- Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
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